

GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 308**  
TO BE ANSWERED ON 05.02.2024

**E-SAKSHI MOBILE APPLICATION**

308. SHRI BABURAM NISHAD:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Ministry is taking any steps to improve the guidelines under the MPLAD Scheme;
- (b) the details of the ways in which the scheme is being utilized by the Members of Parliament and its impact at the community level; and
- (c) the objective of the Ministry behind launching the MPLADS e-SAKSHI Mobile Application?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

- (a) The Ministry receives and examines, on a continuous basis, the new suggestions/representations from Hon'ble Members of Parliament and other stakeholders, including suggestions to improve the guidelines under the MPLAD Scheme, following due process.
- (b) MPLAD Scheme enables each Member of Parliament to recommend works of developmental nature with emphasis on the creation of durable community assets based on the locally felt needs of the people.
- (c) The mobile application offers convenience and accessibility, allowing MPs to propose, track, and oversee the projects in real-time, which enhances decision-making processes, enabling swift responses to emerging needs or issues. Further, the mobile application will promote transparency by providing MPs with instant updates on the status and progress of their proposed projects and will also streamline the communication between MPs and relevant authorities, facilitating a more efficient exchange of information.

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